

High Court Of Judicature At Allahabad

OFFICE MEMORANDUM

No.375/AR(S)/2008 Dated: Allahabad : Dec 05, 2008

The following Civil Judges (Junior Division) / Additional Civil Judges (Junior Division) / Judicial Magistrates/Metropolitan Magistrates have been transferred to the places indicated against their names below. They shall keep themselves ready to hand-over charge at their present place of posting on December 10, 2008 afternoon.

The notification regarding their inter-se posting at the station to which they have been transferred will follow.

Sl No	Name of Officer	Present Place of Posting	Place to which transferred
1	SANJEEV KUMAR SINGH	Allahabad	Ghaziabad
2	ANURAG KUREEL	Basti	Kanpur Dehat
3	SUSRI CHHAVI ASTHANA	Faizabad	Kanpur Dehat
4	RAVISH KUMAR ATTRI	Shikohabad-Firozabad	Gautam Budha N.
5	RAMGOPAL SINGH	Shikohabad-Firozabad	Deoband-Saharanpur
6	SMT. ASHA RANI SINGH	Hathras	Lucknow
7	SURENDRA KUMAR SINGH	Konch-Jalaun at Orai	Sonbhadra
8	PAWAN KUMAR TIWARI	Jaunpur	Bansgaon-Gorakhpur
9	PUSHPENDER SINGH	Lalitpur	Hapur-Ghaziabad
10	TRIBHUWAN NATH PASWAN	Mirzapur	Lalitpur
11	SUSRI AMRITA SHUKLA	Shahjahanpur	Lucknow
12	RAMESH CHANDRA-IV	Tilhar-Shahjahanpur	Konch-Jalaun at Orai
13	ABDUL HAFIZ	Shravasti at Bhinga	Bansi-Siddharthnagar
14	ABHINAY KUMAR MISHRA	Sonbhadra	Bhognipur-Kanpur Dehat
15	MAHESHA NAND JHA	Sonbhadra	Kasia-Kushinagar at Padrauna
16	MOHINDER KUMAR	Sonbhadra	Haidergarh-Barabanki
17	SUSRI PARUL ANJOR	Unnao	Gautam Budha N.

BY ORDER OF THE COURT,
Sd/-
(VIRENDRA KUMAR DIXIT)
REGISTRAR GENERAL

No.375(i)/AR(S)/2008 Dated: Allahabad : Dec 05, 2008

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow
4. The Director, Inst. of Judicial Training & Research, UP, Lucknow (Information available on E-mail)
5. All the District & Sessions Judges, Sub-ordinate to High Court of Judicature at Allahabad (Information available on E-mail)
6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this before Hon'ble Judges sitting at Lucknow for their Lordship's kind information (Information available on E-mail)
7. The Officer on Special Duty (Computer), High Court, Allahabad
8. The Registrar (Confidential), High Court, Allahabad
9. The Deputy Registrar (Budget), High Court, Allahabad
10. The Section Officer (Admin. A-3) Section, High Court, Allahabad
11. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this before Hon'ble Judges for their Lordship's kind information (Information available on E-mail)

BY ORDER OF THE COURT,
Sd/-
(VIRENDRA KUMAR SRIVASTAVA)
ASST. REGISTRAR (S)